

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

The Court No.1 Cases Will be heard in Court No. 2 immediately after the regular work of Court No.2

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 15-09-2017

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.269 of 2016 (SZ) <b>IN</b> <b>Application</b> <b>No.410 of 2013</b> <b>(SZ)</b>	P.V. Subramanian, Arasamarathupatti, Dindugal <b>Vs</b> Thiru.T.G.Vinay IAS, District Collector Dindigul District and 4 others	Mr. A. Yogeshwaran <b>Counsel for Applicant</b>  M/s M.K. Subramanian & P.Velmani for R1 & R4 Smt. H. Yasmeen Ali for R2 M/s Abdul Saleem & S.Saravanan Vidyalakshmi for R3 Mr. Guruprasad, D.Lakshmipathy for R5	To take appropriate action
	<b>Application</b> <b>No.410 of 2013</b> <b>(SZ)</b>	P.V. Subramanian, Arasamarathupatti, Dindugal & 5 others <b>Vs</b> The State of Tamil Nadu, Rep. by its Director, Environment and Forests Department, Fort St. George & Others	Mr. A. Yogeshwaran <b>Counsel for Applicant</b>  M/s M.K. Subramanian & P.Velmani for R1, R2, R6 Smt. H. Yasmeen Ali for R3, R4 M/s E.Manoharan for R5 & R7 Mr. Guruprasad, D.Lakshmipathy for R8 M/s.A.Madhumathi C.Selvaraj, M.Marimuthu for R9 to R28	For hearing

2	Application No. 184 of 2016 (SZ)	J.Seethapathi Maniyaarakuppam Village, Thennampattu, Ambur Taluk <b>Vs</b> The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran & Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s. M.K.Subramanian & P.Velmani for R2 M/s.Rita Chandrasekar for R3	For hearing
3	Application No. 185 of 2016 (SZ)	A.R Pushpalatha, Kanrampalli Village, Ambur <b>Vs</b> The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran & Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s. M.K.Subramanian & P.Velmani for R2 M/s. Rita Chandrasekar for R3	
4	Application No. 186 of 2016 (SZ)	A.R Sureshbabu, Kanrampalli Village, Ambur <b>Vs</b> The Loss of Ecology Authority, Rep. by its Chairman, Royapettah, Chennai and others	M/s. A.Yogeshwaran & Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s. M.K.Subramanian & P.Velmani for R2 M/s. Rita Chandrasekar for R3	

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Registrar